

भारत सरकार
GOVERNMENT OF INDIA



लद्दाख का राजपत्र The Ladakh Gazette

एस.जी.-एल.डी.-अ.-18052026-1736
SG-LD-E-18052026-1736

असाधारण
EXTRAORDINARY
प्राधिकार से प्रकाशित
PUBLISHED BY AUTHORITY

लद्दाख, 18 मई, 2026
LADAKH, MONDAY, MAY, 18, 2026

Part II - Section 3

केन्द्र-शासित प्रदेश लद्दाख प्रशासन
ADMINISTRATION OF UNION TERRITORY OF LADAKH

ELECTION COMMISSION OF INDIA
Nirvachan Sadan, Ashoka Road, New Delhi – 110001

Dated: 12th May, 2026
22 Vaisakha, 1948 (Saka)

NOTIFICATION

No. 429/Ladakh/2026(ERO):- In pursuance of the provisions of Sub-Section (1) of Section 13B of the Representation of the People Act, 1950 (43 of 1950) and in supersession of Commission's Notification No. 429/Ladakh/2021 dated 1st March 2021 issued in this behalf, the Election Commission of India, in consultation with the Administration of Union Territory of Ladakh, hereby designates the following officer, mentioned in Column (2) of the Table below, as the Electoral Registration Officer for the 1-Ladakh Parliamentary Constituency, as mentioned in Column (1) of the Table below namely:-

TABLE

SI. No.	No. and Name of the Parliamentary Constituency	Electoral Registration Officer
	(1)	(2)
01.	1-Ladakh	Assistant Commissioner (Revenue), Leh

By Order,

(SUMAN KUMAR DAS)
SECRETARY
ELECTION COMMISSION OF INDIA

भारत निर्वाचन आयोग
निर्वाचन सदन, अशोक रोड, नई दिल्ली-110001

दिनांक 12 मई, 2026
22 वैशाख, 1948 (शक)

अधिसूचना

सं. 429/लद्दाख/2026(ईआरओ)- लोक प्रतिनिधित्व अधिनियम, 1950 (1950 का 43) की धारा 13ख की उप-धारा (1) के उपबंध के अनुसरण में और इस संबंध में जारी आयोग की अधिसूचना सं. 429/लद्दाख/2021 दिनांक 01 मार्च 2021 के अधिक्रमण में, भारत निर्वाचन आयोग, एतद्वारा, लद्दाख संघ राज्य-क्षेत्र के प्रशासन के साथ परामर्श करके, नीचे दी गई तालिका के स्तंभ (2) में उल्लिखित निम्नलिखित अधिकारी को नीचे दी गई तालिका के स्तंभ (1) में यथा उल्लिखित 1-लद्दाख संसदीय निर्वाचन-क्षेत्र के निर्वाचक रजिस्ट्रीकरण अधिकारी के रूप में नामोद्दिष्ट करता है:-

तालिका

क्र. सं.	संसदीय निर्वाचन क्षेत्र की संख्या और नाम	निर्वाचक रजिस्ट्रीकरण अधिकारी
	(1)	(2)
01	लद्दाख	सहायक आयुक्त (राजस्व), लेह

आदेश से,

सुमन कुमार दास
सचिव
भारत निर्वाचन आयोग

"No legal responsibility is accepted for the contents of publication of advertisements/publications in this part of The Ladakh Gazette. Persons notifying the advertisements/public notices will remain solely responsible for the legal consequences and also for any other misrepresentation etc."

P T RUDRA
GOUD

Digitally signed by
P T RUDRA GOUD
Date: 2026.05.18
03:00:42 -07'00'

SONAM
CHOSJOR

Digitally signed
by SONAM
CHOSJOR
Date: 2026.05.18
02:03:11 -07'00'